	Annexure-8 Name of the Corporate Debtor: Shree Ahuja Properties & Realtors Private Limited; Date of Commencement of CIRP: 18.05.2023; List of Creditors as on: 09.12.2024-(Version-3)														
SI No.	Name of Creditor Date of Claim received			List of Operational Creditors (Other than Workmen and Employees and Government Dues) Details of Claims Admitted						Amount of	Amount of any	Amount of claim not	Amount of Claim	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set off	admitted	under Verification		

For Shree Ahuja Properties & Realtors Private Limited (Under CIRP)

Resolution Professional